

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
12-07-2024 AT 10:30 AM**

**CP(IB) No. 259/7/HDB/2023**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

M/s. Prudential Ammana Sugars Limited

**...Financial Creditor**

**AND**

M/s. Trident Sugars Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr.Y.Suryanarayana along with Learned PCS Ms.Devangi for the Financial Creditor present through Video Conference. Learned Counsel Ms. Sandhya Rani for the Corporate Debtor present physically.

**Passed over for reporting compromise.**

**Compromise not reported.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**